ENTRAL ADMINISTRATIVE TRIBUNAL ENCIPAL BENCH

C.P. No.254 of 2007 IN O.A.No. 2656 of 2004

New Delhi, this the 31st day of August, 2007

HON'BLE SHRI JUSTICE V.K. BALI, CHAIRMAN HON'BLE SHRI L.K. JOSHI, VICE CHAIRMAN (A)

Ex. Ct. Sanjeev Kumar (No.4803/DAP), R/o Vill. Dastoi, PO Sarawa, Distt. Ghazabad (UP).

....Applicant.

(By Advocate: Shri Ravi Kant Jain for Shri Gyanender Singh)

VERSUS

- Shri K.K. Paul
 Commissioner of Police,
 PHQ, MSO Building,
 I.P. Estates, New Delhi-110002.
- 2. Shri Deepak Misra
 Jt. Commissioner of Police,
 Armed Police, PHQ, MSO Building, IP Estate,
 New Delhi-110002.Respondents.

(By Advocate: Shri Ajesh Luthra)

ORDER (ORAL)

JUSTICE V.K. BALI, CHAIRMAN:

Learned counsel for the parties are *ad idem* that the directions issued by this Tribunal, non-compliance whereof has been complained of in the present Contempt Petition, have been complied with.

2. In view of the above statement made by the learned counsel of the parties, this Contempt Petition is dismissed. Rule against the respondents is discharged.

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(L. K JOSHI) VICE CHAIRMAN (A) (V.K. BALI)— CHAIRMAN

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